

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.174/2015

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company	Utpal Kumar Ghosh & Anr.-Versus-Kameeni Plantations Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATITA PARAN BISHWAL, ADV
2. KULDIP MALICK, ADV
3. AVILS CHAUDHURY, ADV

}

R-1,2&3

[Signature]
4/1/2018

- 1) Ms Swapna Chowkey, ADV
- 2) Mr Sidhant Sharma, ADV
- 3) Ms Namrata Basu, ADV

}

Petitioner

[Signature]
4/1/18

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 3 is present.

List it on 19/02/2018.

[Signature]
(Jinan K.R.)
Member (J)

[Signature]
(V.P.Singh)
Member (J)